

at Calcutta and the same was registered and brought to Ahmednagar at the expense of Hindustan Motors.

(iii) The Controller got his office room panelled with plywood and sunmica and added one more toilet room to the already existing one, with the money having been spent out of local purchase grant.

(iv) Two passenger cars undergoing trials in CIV Ahmednagar were used to serve the personal interests of the Controller, especially when he was in hospital in Pune.

(c) The allegations made in the representation are under examination.

#### **Proposal for Thermal Power Units at Kutch**

10814, SHRI F. P. GAEKWAD: Will the Minister of ENERGY be pleased to state:

(a) whether the Gujarat Electricity Board had proposed a scheme for installation of two thermal generating units of 55 MW each at Kutch in Gujarat;

(b) whether on techno-economic considerations, the Gujarat Electricity Board was advised to examine the feasibility of installing the proposed power station at Kandla instead of Kutch;

(c) if so, whether the Board has submitted a revised proposal; and

(d) if yes; the details thereof?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) and (b). Yes, Sir.

(c) No, Sir.

(d) Question does not arise.

#### **Release of the Film "Great Gambler"**

10815, SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the film "The Great Gambler" produced by Shri C. B. K. Shastri a film Producer of Bombay film industry is going to be screened after getting its clearance from the Film Censor Board;

(b) whether this film is not vulgar in name only but is in fact obscene and misleading for the future generation;

(c) whether the Ministry has received any information in this regard and if so, the details thereof and if not, whether the Ministry are prepared to appoint a Parliamentary Committee and get an enquiry conducted into it before it is distributed for screening and the time by which this committee will be appointed; and

(d) whether keeping in view the rowdyism, dacoities, unsocial elements, eve-teasing in the country at present, it is essential to conduct a serious enquiry into it and if so, whether a statement in this regard will be laid on the Table of the House?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) The film "The Great Gambler" which was granted 'A' certificate with cuts on 15-3-1979, has already been released.

(b) to (d). The Board of Film Censors are required under the provisions of the Cinematograph Act and the guidelines issued to them to ensure that human sensibilities are not offended by vulgarity, obscenity and depravity. Scenes considered objectionable in terms of the guidelines were deleted by the Board before certification of the film.